

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :27-07-2024

Date : 27.07.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Appli cant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	62941 /2024	27.07.2 024	CRLRE V- 518/2 014	PK MOHANT Y	C.O.		Order Dtd. 2024-07-16	CRIMI NAL REVIS ION	(S eat No - 5)
2	62942 /2024	27.07.2 024	CRLRE V- 193/2 024	MK MOHANT Y	C.O.	COURT NO. 10	Order Dtd. 2024-08-30	CRIMI NAL REVIS ION	(S eat No - 4)
3	62943 /2024	27.07.2 024	ABLAP L- 14090 /2023	RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2023-12-21	BAIL- 2	(S eat No - 7)
4	62944 /2024	27.07.2 024	WP (C) - 17582 /2024	R. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S eat No - 7)
5	62945 /2024	27.07.2 024	WP (C) - 17591 /2024	R. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S eat No - 7)
6	62946 /2024	27.07.2 024	ABLAP L- 7700/ 2023	ABINAS H SUNDAR AY	C.O.	COURT NO. 2	Order Dtd. 2023-09-01	BAIL- 2	(S eat No - -

									10)
7	62947/2024	27.07.2024	WPC (O A) - 2656/2018	S. S. RATH	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
8	62948/2024	27.07.2024	ABLAP L- 3450/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-05-10	BAIL-2	(Seat No - 12)
9	62949/2024	27.07.2024	WPC (O AC) - 2556/2018	T. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
10	62950/2024	27.07.2024	ABLAP L- 1337/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-09	BAIL-2	(Seat No - 7)
11	62951/2024	27.07.2024	WP (C) - 17536/2024	SATYAJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 7)
12	62952/2024	27.07.2024	WP (C) - 9198/2022	R. C. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-07-23	WRIT BRANCH-2	(Seat No - 34)
13	62953/2024	27.07.2024	WP (C) - 17532/2024	SATYAJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 34)
14	62955/2024	27.07.2024	WP (C) - 17180/2024	P K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	WRIT BRANCH-5	(Seat No - 47)

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15	62956/2024	27.07.2024	WP (C) - 9201/2022	R. C. MALLIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 13)
16	62957/2024	27.07.2024	FAO-57/2017	A.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-23	MISC. APPEAL SEC.	(Seat No - 5)
17	62958/2024	27.07.2024	WP (C) - 17539/2024	S. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 5)
18	62959/2024	27.07.2024	WP (C) - 17273/2024	RANJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 5)
19	62960/2024	27.07.2024	WP (C) - 17527/2024	R K DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 5)
20	62961/2024	27.07.2024	WP (C) - 17335/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No - 5)
21	62962/2024	27.07.2024	WP (C) - 17550/2024	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-26		(Seat No - 5)
22	62963/2024	27.07.2024	WP (C) - 17543/2024	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-26		(Seat No - 5)
23	62965/2024	27.07.2024	FAO-403/2018	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	MISC. APPEAL	(Seat No - 5)

								SEC.	No - 2)
24	62966 /2024	27.07.2024	WP (C) - 15725 /2024	P N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH-6	(Seat No - 16)
25	62967 /2024	27.07.2024	FAO-446/2018	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	MISC. APPEAL SEC.	(Seat No - 2)
26	62969 /2024	27.07.2024	WP (C) - 17556 /2024	PRADIP TA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-26		(Seat No - 2)
27	62970 /2024	27.07.2024	WP (C) - 15725 /2024	S K BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH-6	(Seat No - 16)
28	62971 /2024	27.07.2024	WP (C) - 17590 /2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-26		(Seat No - 16)
29	62972 /2024	27.07.2024	WP (C) - 17267 /2024	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No - 16)
30	62973 /2024	27.07.2024	ABLAP L-4801/2023	ABHIJIT DAS	C.O.	COURT NO. 2	Order Dtd. 2023-07-31	BAIL-2	(Seat No - 7)
31	62980 /2024	27.07.2024	BLAPL - 7193/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(Seat No

									-7)
32	62981/2024	27.07.2024	BLAPL-2554/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-2	(Seat No - 7)
33	62983/2024	27.07.2024	ABLAPL-6282/2024	S. K. BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 4)
34	62984/2024	27.07.2024	ABLAPL-619/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(Seat No - 4)
35	62989/2024	27.07.2024	WPC(OAC)-1379/2018	N K SOA	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
36	62990/2024	27.07.2024	WP(C)-17002/2024	P.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	WRIT BRANCH-4	(Seat No - 27)
37	62991/2024	27.07.2024	WP(C)-4754/2021	R.K. MOHABHOI	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	WRIT BRANCH-8	(Seat No - 39)
38	62992/2024	27.07.2024	WP(C)-4754/2021	A.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	WRIT BRANCH-8	(Seat No - 39)
39	62993/2024	27.07.2024	ABLAPL-7203/2024	P.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 39)

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4 0	62994 /2024	27.07.2 024	WP (C) - 4754/ 2021	R.CH. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	WRIT BRANC H-8	(S ea t No - 39)
4 1	62995 /2024	27.07.2 024	ABLAP L- 7239/ 2024	G.SAHO O	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 39)
4 2	62996 /2024	27.07.2 024	ABLAP L- 7266/ 2024	KEDAR SANKAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL- 2	(S ea t No - 8)
4 3	62997 /2024	27.07.2 024	MACA- 400/2 020	J. DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	MISC. APPEA L SEC.	(S ea t No - 7)
4 4	62998 /2024	27.07.2 024	ABLAP L- 7276/ 2024	KEDAR SANKAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 7)
4 5	62999 /2024	27.07.2 024	MACA- 400/2 020	P.K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	MISC. APPEA L SEC.	(S ea t No - 7)
4 6	63000 /2024	27.07.2 024	ABLAP L- 7282/ 2024	S.BARI K	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 7)
4 7	63001 /2024	27.07.2 024	ABLAP L- 7314/ 2024	M.R.SA HOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 7)
4 8	63002 /2024	27.07.2 024	ABLAP L- 7314/ 2024	G.SAHO O	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL- 1	(S ea

			5969/ 2024						t No - 4)
4 9	63003 /2024	27.07.2 024	ABLAP L- 7055/ 2024	A.K.NA YAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 4)
5 0	63004 /2024	27.07.2 024	MACA- 405/2 023	A. SUNDAR AY	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	MISC. APPEA L SEC.	(S ea t No - 7)
5 1	63005 /2024	27.07.2 024	ABLAP L- 7085/ 2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 7)
5 2	63006 /2024	27.07.2 024	MACA- 405/2 023	P.K. LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	MISC. APPEA L SEC.	(S ea t No - 7)
5 3	63007 /2024	27.07.2 024	ABLAP L- 7141/ 2024	P.R SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL- 1	(S ea t No - 5)
5 4	63008 /2024	27.07.2 024	ABLAP L- 7156/ 2024	B.S.SW AIN	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 5)
5 5	63009 /2024	27.07.2 024	MACA- 548/2 012	P.C. CHHINC HANI	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	MISC. APPEA L SEC.	(S ea t No - 6)
5 6	63010 /2024	27.07.2 024	ABLAP L- 7181/ 2024	KEDAR SANKAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL- 2	(S ea t No - 8)
5	63011	27.07.2	ABLAP	PRASAN	C.O.	COURT	Order Dtd. 2024-07-26	BAIL-	(S

7	/2024	024	L-7201/2024	T KUMAR BARIK		NO. 2		2	eat No - 8)
58	63012/2024	27.07.2024	ABLAP L-3574/2024	N.SAHO O	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL-1	(Seat No - 5)
59	63013/2024	27.07.2024	ABLAP L-3577/2024	N.SAHO O	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 5)
60	63014/2024	27.07.2024	MACA-548/2012	S.K. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	MISC. APPEAL SEC.	(Seat No - 6)
61	63015/2024	27.07.2024	ABLAP L-3847/2024	LAXMI NARAYAN RAYAT SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL-2	(Seat No - 10)
62	63016/2024	27.07.2024	ABLAP L-4556/2024	G.S.MO HANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL-2	(Seat No - 12)
63	63017/2024	27.07.2024	ABLAP L-4888/2024	S.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 12)
64	63018/2024	27.07.2024	CRP-20/2024	T. BAG	C.O.	COURT NO. 14	Order Dtd. 2024-08-20		(Seat No - 12)
65	63019/2024	27.07.2024	ABLAP L-	A.B.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat

			4975/ 2024						t No - 12)
6 6	63020 /2024	27.07.2 024	ABLAP L- 5125/ 2024	P.K.LE NKA	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 12)
6 7	63021 /2024	27.07.2 024	ABLAP L- 5216/ 2024	P.K.JE NA	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 12)
6 8	63024 /2024	27.07.2 024	ABLAP L- 5255/ 2024	P. K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 12)
6 9	63025 /2024	27.07.2 024	ABLAP L- 5256/ 2024	P. K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 12)
7 0	63026 /2024	27.07.2 024	ABLAP L- 5637/ 2024	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-06-28		(S ea t No - 12)
7 1	63027 /2024	27.07.2 024	ABLAP L- 7115/ 2024	ASHOK KUMAR SWAIN 1	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(S ea t No - 12)
7 2	63028 /2024	27.07.2 024	ABLAP L- 5883/ 2024	SANKET KANUNG O	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(S ea t No - 12)

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7 3	63029 /2024	27.07.2 024	ABLAP L- 988/2 024	S. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(S ea t No - 12)
7 4	63030 /2024	27.07.2 024	ABLAP L- 5069/ 2024	CHHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL- 1	(S ea t No - 4)
7 5	63031 /2024	27.07.2 024	ABLAP L- 4410/ 2024	NANDA KISHOR E ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL- 1	(S ea t No - 5)
7 6	63032 /2024	27.07.2 024	ABLAP L- 4770/ 2024	M. R. PADHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL- 1	(S ea t No - 4)
7 7	63033 /2024	27.07.2 024	ABLAP L- 7095/ 2024	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 4)
7 8	63034 /2024	27.07.2 024	ABLAP L- 2363/ 2024	BYOMAK ESH TRIPAT HY	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL- 2	(S ea t No - 8)
7 9	63035 /2024	27.07.2 024	ABLAP L- 2365/ 2024	BYOMAK ESH TRIPAT HY	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(S ea t No - 8)
8 0	63036 /2024	27.07.2 024	ABLAP L- 3536/ 2024	R. K. MALLIC K	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(S ea t No - 8)
8 1	63037 /2024	27.07.2 024	ABLAP L- 3562/ 2024	R. K. MALLIC K	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(S ea t

			2024						No - 8)
82	63038/2024	27.07.2024	BLAPL - 1678/2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-2	(Seat No - 10)
83	63039/2024	27.07.2024	BLAPL - 7192/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 2)
84	63040/2024	27.07.2024	BLAPL - 6420/2024	N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-2	(Seat No - 10)
85	63041/2024	27.07.2024	BLAPL - 7184/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-2	(Seat No - 10)
86	63042/2024	27.07.2024	BLAPL - 6040/2024	N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(Seat No - 10)
87	63043/2024	27.07.2024	WP (C) - 17677/2024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(Seat No - 10)
88	63045/2024	27.07.2024	BLAPL - 7190/2024	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 5)
89	63046/2024	27.07.2024	WP (C) - 17341	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(Seat

			/2024						No - 5)
90	63047 /2024	27.07.2024	BLAPL - 6032/2024	AK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 3)
91	63054 /2024	27.07.2024	BLAPL - 3995/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(Seat No - 3)
92	63055 /2024	27.07.2024	ABLAPL - 7216/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 3)
93	63058 /2024	27.07.2024	WP (C) - 31380/2011	M KAR	C.O.	COURT NO. 2	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No - 8)
94	63059 /2024	27.07.2024	WP (C) - 1306/2016	S. MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	WRIT BRANCH-8	(Seat No - 40)
95	63060 /2024	27.07.2024	BLAPL - 9280/2023	NIRANJAN PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL-1	(Seat No - 6)
96	63061 /2024	27.07.2024	WP (C) - 11564/2024	S.K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	WRIT BRANCH-6	(Seat No - 16)
97	63062 /2024	27.07.2024	WP (C) - 11564/2024	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	WRIT BRANCH-6	(Seat No - 16)

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98	63063/2024	27.07.2024	WP (C) - 10023/2024	A. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	WRIT BRANCH-5	(Seat No - 32)
99	63064/2024	27.07.2024	WP (C) - 16452/2024	T.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	WRIT BRANCH-6	(Seat No - 35)
100	63065/2024	27.07.2024	WP (C) - 28009/2020	A.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	WRIT BRANCH-7	(Seat No - 18)
101	63066/2024	27.07.2024	TRP (C) - 113/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	M.J.C.	(Seat No - 6)
102	63067/2024	27.07.2024	TRP (C) - 47/2024	M/S MRUGAN KA MAULI PATNAIK, S K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(Seat No - 6)
103	63068/2024	27.07.2024	WP (C) - 17355/2024	MK PANI	C.O.	COURT NO. 2	Order Dtd. 2024-07-26		(Seat No - 6)
104	63069/2024	27.07.2024	TRP (C) - 171/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	M.J.C.	(Seat No - 6)
105	63070/2024	27.07.2024	TRP (C) - 171/2024	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	M.J.C.	(Seat No - 6)

106	63071/2024	27.07.2024	BLAPL - 2023/2024	P NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-19		(Seat No - 6)
107	63072/2024	27.07.2024	TRP (C) - 175/2024	SUSANTA KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-29		(Seat No - 6)
108	63073/2024	27.07.2024	TRP (C) - 27/2024	S. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-09-06	M.J.C.	(Seat No - 6)
109	63074/2024	27.07.2024	BLAPL - 2881/2024	MK PANI	C.O.	COURT NO. 3	Order Dtd. 2024-07-19		(Seat No - 6)
110	63075/2024	27.07.2024	TRP (C) - 178/2024	D.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-09-06		(Seat No - 6)
111	63076/2024	27.07.2024	BLAPL - 2283/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-19		(Seat No - 6)
112	63077/2024	27.07.2024	TRPCR L- 5/2024	K.K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-09-06	BAIL-1	(Seat No - 3)
113	63079/2024	27.07.2024	WP (C) - 13935/2021	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-23	WRIT BRANCH-2	(Seat No - 6)
114	63080/2024	27.07.2024	BLAPL - 12068/2023	M. DAS	C.O.	COURT NO. 8	Order Dtd. 2024-08-08	BAIL-2	(Seat No -)

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1 1 5	63081 /2024	27.07.2 024	WP (C) - 16043 /2024	P.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANC H-1	(S ea t No - 4)
1 1 6	63083 /2024	27.07.2 024	CRLRE V- 314/2 024	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	CRIMI NAL REVIS ION	(S ea t No - 5)
1 1 7	63085 /2024	27.07.2 024	CRLRE V- 229/2 024	J. MOHAPA TRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	CRIMI NAL REVIS ION	(S ea t No - 1)
1 1 8	63086 /2024	27.07.2 024	CRLRE V- 334/2 024	SHISHI R KUMAR SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-01		(S ea t No - 1)
1 1 9	63087 /2024	27.07.2 024	WA- 1810/ 2024	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	WRIT APPEA L	(S ea t No - 3)
1 2 0	63088 /2024	27.07.2 024	WA- 1946/ 2024	P BASTIA	C.O.	COURT NO. 10	Order Dtd. 2024-07-23		(S ea t No - 3)
1 2 1	63089 /2024	27.07.2 024	CRLRE V- 334/2 024	M.R. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-08-01		(S ea t No - 3)
1 2 2	63090 /2024	27.07.2 024	RVWPE T- 71/20 24	M D HUSSEN	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	CIVIL REVIS ION	(S ea t No - 1)
1 2 3	63091 /2024	27.07.2 024	WP (C) - 15144 /2024	N.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANC H-7	(S ea t No

									- 48)
1 2 4	63092 /2024	27.07.2 024	CONTC - 757/2 015	M R BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-19	CONTE MPT	(S ea t No - 4)
1 2 5	63093 /2024	27.07.2 024	CONTC - 198/2 017	KANTHA MANI SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-19	CONTE MPT	(S ea t No - 2)
1 2 6	63094 /2024	27.07.2 024	WP (C) - 15401 /2024	A.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANC H-2	(S ea t No - 7)
1 2 7	63095 /2024	27.07.2 024	CONTC - 829/2 014	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-19	CONTE MPT	(S ea t No - 4)
1 2 8	63096 /2024	27.07.2 024	WP (C) - 15411 /2024	A.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANC H-2	(S ea t No - 7)
1 2 9	63097 /2024	27.07.2 024	WP (C) - 14227 /2024	S P SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-23	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
1 3 0	63098 /2024	27.07.2 024	WP (C) - 19615 /2013	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	WRIT BRANC H-8	(S ea t No - 40)
1 3 1	63099 /2024	27.07.2 024	ARBP- 33/20 22	ASHUTO SH MOHANT Y	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-12-02		(S ea t No - 40)

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1 3 2	63100 /2024	27.07.2 024	WP (C) - 19615 /2013	K.R. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-25	WRIT BRANC H-8	(S ea t No - 40)
1 3 3	63101 /2024	27.07.2 024	WP (C) - 7563/ 2024	BASANT KUMAR NANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-25	WRIT BRANC H-1	(S ea t No - 4)
1 3 4	63102 /2024	27.07.2 024	WP (C) - 16143 /2024	SIBA PRASAD SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-25	WRIT BRANC H-2	(S ea t No - 8)
1 3 5	63103 /2024	27.07.2 024	WP (C) - 16924 /2024	A. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-25	WRIT BRANC H-3	(S ea t No - 13)
1 3 6	63104 /2024	27.07.2 024	WP (C) - 17396 /2024	P. BASTIA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-25	WRIT BRANC H-8	(S ea t No - 43)
1 3 7	63105 /2024	27.07.2 024	WP (C) - 15192 /2024	S.K. RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-25	WRIT BRANC H-7	(S ea t No - 48)
1 3 8	63106 /2024	27.07.2 024	WP (C) - 9531/ 2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANC H-8	(S ea t No - 29)
1 3 9	63107 /2024	27.07.2 024	WP (C) - 6854/ 2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-08	WRIT BRANC H-2	(S ea t No -

									7)
140	63108/2024	27.07.2024	WP (C) - 15273/2024	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-8	(Seat No - 40)
141	63109/2024	27.07.2024	WP (C) - 17186/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)
142	63110/2024	27.07.2024	WP (C) - 16210/2024	R.K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-4	(Seat No - 46)
143	63111/2024	27.07.2024	WP (C) - 15693/2024	ASISH KUMAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-4	(Seat No - 17)
144	63112/2024	27.07.2024	WP (C) - 15686/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-4	(Seat No - 17)
145	63113/2024	27.07.2024	WP (C) - 15161/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-7	(Seat No - 48)
146	63114/2024	27.07.2024	WP (C) - 14846/2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-4	(Seat No - 17)
147	63115/2024	27.07.2024	WP (C) - 15113	A.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANCH-7	(Seat

			/2024						No - 48)
1 4 8	63116 /2024	27.07.2 024	WP (C) - 15160 /2024	P.R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANC H-7	(S ea t No - 48)
1 4 9	63117 /2024	27.07.2 024	WP (C) - 15133 /2024	S.K.LE NKA	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANC H-7	(S ea t No - 48)
1 5 0	63118 /2024	27.07.2 024	WP (C) - 15464 /2024	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANC H-2	(S ea t No - 7)
1 5 1	63119 /2024	27.07.2 024	WP (C) - 1743/ 2014	S.P. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	WRIT BRANC H-3	(S ea t No - 13)
1 5 2	63120 /2024	27.07.2 024	WP (C) - 1276/ 2014	S.P. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	WRIT BRANC H-8	(S ea t No - 40)
1 5 3	63121 /2024	27.07.2 024	WP (C) - 1276/ 2014	C.R. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	WRIT BRANC H-8	(S ea t No - 40)
1 5 4	63122 /2024	27.07.2 024	WP (C) - 17577 /2024	B.B. MALLIC K	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(S ea t No - 40)
1	63123	27.07.2	WP (C)	BALARA	C.O.	COURT	Order Dtd. 2024-07-26	WRIT	(S

55	/2024	024	- 17567 /2024	M SINGH		NO. 1		BRANCH (DIVISION BENCH -3)	eat No - 12 1)
156	63124 /2024	27.07.2 024	WP (C) - 17564 /2024	BALARA M SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH -3)	(S eat No - 12 1)
157	63125 /2024	27.07.2 024	WP (C) - 17537 /2024	B.B. MALLIK K	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(S eat No - 12 1)
158	63126 /2024	27.07.2 024	WP (C) - 17558 /2024	B.B. MALLIK K	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(S eat No - 12 1)
159	63127 /2024	27.07.2 024	WP (C) - 17561 /2024	B.B. MALLIK K	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(S eat No - 12 1)
160	63128 /2024	27.07.2 024	WP (C) - 17600 /2024	B.B. MALLIK K	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(S eat No - 12 1)
161	63129 /2024	27.07.2 024	CRLA- 639/2 024	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-12-02	CRIMI NAL APPEA L	(S eat No - 11)
162	63130 /2024	27.07.2 024	WP (C) - 17541 /2024	B.B. MALLIK K	C.O.	COURT NO. 1	Order Dtd. 2024-08-08		(S eat No -

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163	63132/2024	27.07.2024	WP (C) - 17669/2024	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-26		(Seat No - 11)
164	63133/2024	27.07.2024	FAO-403/2018	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	MISC. APPEAL SEC.	(Seat No - 2)
165	63135/2024	27.07.2024	BLAPL - 7151/2024	SURENDRA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-25		(Seat No - 2)
166	63136/2024	27.07.2024	BLAPL - 3002/2024	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-26		(Seat No - 2)
167	63137/2024	27.07.2024	BLAPL - 4065/2024	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Seat No - 2)
168	63138/2024	27.07.2024	BLAPL - 7142/2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 4)
169	63139/2024	27.07.2024	BLAPL - 7143/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 4)
170	63140/2024	27.07.2024	BLAPL - 12793/2023	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	BAIL-2	(Seat No - 10)
1	63141	27.07.2024	CRLMC	PARTHA	C.O.	COURT	Order Dtd. 2024-08-28	CRIMI	(S

7 1	/2024	024	- 5264/ 2023	SARATH I DAS		NO. 2 OLD		NAL MISC	ea t No - 5)
1 7 2	63142 /2024	27.07.2 024	CRLMP - 815/2 024	ATMAJI T MANMIT H DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANC H-6	(S ea t No - 24)
1 7 3	63143 /2024	27.07.2 024	CRLMP - 675/2 024	S MOHARA NA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANC H-7	(S ea t No - 44)
1 7 4	63144 /2024	27.07.2 024	CRLMP - 571/2 024	A B MALLIC K	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANC H-6	(S ea t No - 35)
1 7 5	63145 /2024	27.07.2 024	CRLMP - 562/2 024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANC H-6	(S ea t No - 35)
1 7 6	63146 /2024	27.07.2 024	CRLMP - 688/2 024	T SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANC H-7	(S ea t No - 44)
1 7 7	63147 /2024	27.07.2 024	CRLMP - 633/2 024	RAKESH KUMAR ROUTRA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANC H-7	(S ea t No - 44)
1 7 8	63148 /2024	27.07.2 024	CRLMP - 631/2 024	KALI PRASAD MOHANT Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANC H-7	(S ea t No - 44)

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179	63149/2024	27.07.2024	BLAPL - 7146/2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 44)
180	63150/2024	27.07.2024	ABLAP L- 15297/2023	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	BAIL-2	(Seat No - 7)
181	63151/2024	27.07.2024	CRLMP - 656/2024	ISWAR CH SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANCH-7	(Seat No - 44)
182	63152/2024	27.07.2024	CRLMP - 691/2024	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANCH-7	(Seat No - 44)
183	63153/2024	27.07.2024	ABLAP L- 7935/2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-08	BAIL-1	(Seat No - 6)
184	63154/2024	27.07.2024	WP (C) - 11548/2024	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 16)
185	63155/2024	27.07.2024	WP (C) - 12169/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
186	63156/2024	27.07.2024	CRLMP - 892/2024	J C BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANCH-6	(Seat No -)

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187	63158/2024	27.07.2024	CRLMC - 2650/2024	H.K. MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	CRIMINAL MISC	(Seat No - 7)
188	63159/2024	27.07.2024	CRLMC - 1955/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No - 5)
189	63161/2024	27.07.2024	CRLMP - 898/2024	T K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANCH-6	(Seat No - 24)
190	63163/2024	27.07.2024	CRLMP - 891/2024	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	WRIT BRANCH-6	(Seat No - 24)
191	63166/2024	27.07.2024	CRLMC - 2030/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No - 1)
192	63169/2024	27.07.2024	CRLMC - 2657/2024	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	CRIMINAL MISC	(Seat No - 7)
193	63171/2024	27.07.2024	CRLMC - 2528/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 7)
194	63173/2024	27.07.2024	CRLMC - 890/2023	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	CRIMINAL MISC	(Seat No - 5)
1	63176	27.07.2024	CRLMC	B.	C.O.	COURT	Order Dtd. 2024-08-28	CRIMI	(S

95	/2024	024	- 3071/ 2023	PARIJA		NO. 11		NAL MISC	ea t No - 4)
196	63179 /2024	27.07.2 024	CRLMC - 2330/ 2024	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	CRIMI NAL MISC	(S ea t No - 2)
197	63181 /2024	27.07.2 024	WP (C) - 17590 /2024	S. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-26		(S ea t No - 2)
198	63182 /2024	27.07.2 024	WP (C) - 17481 /2024	K.N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-23		(S ea t No - 2)
199	63183 /2024	27.07.2 024	WP (C) - 17479 /2024	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2024-07-26		(S ea t No - 2)
200	63184 /2024	27.07.2 024	WP (C) - 6959/ 2017	T. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-08-22	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
201	63185 /2024	27.07.2 024	WP (C) - 14616 /2021	S.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-08	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
202	63186 /2024	27.07.2 024	WP (C) - 14469 /2024	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
203	63187 /2024	27.07.2 024	WP (C) - 14463	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	WRIT BRANC H	(S ea t

			/2024					(DIVISION BENCH -2)	No - 110)
204	63188 /2024	27.07.2024	WP (C) - 14560 /2024	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
205	63189 /2024	27.07.2024	WP (C) - 14465 /2024	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
206	63190 /2024	27.07.2024	WP (C) - 737/2024	T. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
207	63191 /2024	27.07.2024	WP (C) - 740/2024	T. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
208	63192 /2024	27.07.2024	WP (C) - 738/2024	T. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
209	63193 /2024	27.07.2024	WP (C) - 16592 /2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-09	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
210	63194 /2024	27.07.2024	MATA-102/2024	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	FIRST APPEAL	(Seat No - 3)
2	63195	27.07.2024	MATA-	S.	C.O.	COURT	Order Dtd. 2024-07-25	FIRST	(S

1 1	/2024	024	431/2 023	NAYAK		NO. 1		APPEAL	eat No - 4)
2 1 2	63196 /2024	27.07.2 024	BLAPL - 5326/ 2023	P.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2023-07-13	BAIL- 1	(S eat No - 3)
2 1 3	63197 /2024	27.07.2 024	BLAPL - 8012/ 2023	P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-08-01	BAIL- 1	(S eat No - 1)
2 1 4	63198 /2024	27.07.2 024	BLAPL - 11126 /2022	G. JAYSHI NG	C.O.	COURT NO. 17	Order Dtd. 2022-12-23	BAIL- 2	(S eat No - 8)
2 1 5	63200 /2024	27.07.2 024	BLAPL - 4540/ 2024	S P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-26		(S eat No - 8)
2 1 6	63201 /2024	27.07.2 024	BLAPL - 5790/ 2024	A K MOHANT Y	C.O.	COURT NO. 17	Order Dtd. 2024-07-26	BAIL- 2	(S eat No - 7)
2 1 7	63202 /2024	27.07.2 024	BLAPL - 4819/ 2024	B P TANGA	C.O.	COURT NO. 17	Order Dtd. 2024-07-25		(S eat No - 7)
2 1 8	63203 /2024	27.07.2 024	BLAPL - 5202/ 2024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-25		(S eat No - 7)
2 1 9	63204 /2024	27.07.2 024	BLAPL - 4839/ 2024	B P TANGA	C.O.	COURT NO. 17	Order Dtd. 2024-07-25		(S eat No - 7)

2 2 0	63205 /2024	27.07.2 024	BLAPL - 4528/ 2024	JYOTIR ANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-25		(S ea t No - 7)
2 2 1	63206 /2024	27.07.2 024	BLAPL - 6528/ 2024	JYOTIR ANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-25		(S ea t No - 7)
2 2 2	63207 /2024	27.07.2 024	BLAPL - 5499/ 2024	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-26	BAIL- 1	(S ea t No - 2)
2 2 3	63208 /2024	27.07.2 024	BLAPL - 3681/ 2024	SANJIB KUMAR BHANJA DEO	C.O.	COURT NO. 17	Order Dtd. 2024-07-26		(S ea t No - 2)
2 2 4	63209 /2024	27.07.2 024	WP (C) - 35990 /2023	RAKESH SETHI	C.O.	COURT NO. 17	Order Dtd. 2024-07-18	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
2 2 5	63210 /2024	27.07.2 024	WP (C) - 35990 /2023	P K MOHANT Y	C.O.	COURT NO. 17	Order Dtd. 2024-07-18	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
2 2 6	63211 /2024	27.07.2 024	WP (C) - 17114 /2024	SUVEND U BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-08-26	WRIT BRANC H-5	(S ea t No - 47)
2 2 7	63212 /2024	27.07.2 024	WP (C) - 32123 /2023	B K MOHARA NA	C.O.	COURT NO. 16	Order Dtd. 2024-08-05	WRIT BRANC H-3	(S ea t No - 13)
2	63213	27.07.2	ABLAP	B B	C.O.	COURT	Order Dtd. 2024-07-25		(S

28	/2024	024	L-7259/2024	ROUT		NO.16			eat No - 13)
229	63214/2024	27.07.2024	ABLAP L-7272/2024	B B ROUT	C.O.	COURT NO.16	Order Dtd. 2024-07-25	BAIL-2	(Seat No - 9)
230	62954/2024	27.07.2024	WP (C) - 5920/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-25	WRIT BRANC H-6	(Seat No - 54)
231	62964/2024	27.07.2024	WP (C) - 6266/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-27	WRIT BRANC H-2	(Seat No - 6)
232	62968/2024	27.07.2024	WP (C) - 6373/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-21	WRIT BRANC H-3	(Seat No - 33)
233	62974/2024	27.07.2024	CMP-539/2016	SANJUK TA HOTA	GENERAL		Judgement Dtd. 2016-09-27		(Seat No - 33)
234	62975/2024	27.07.2024	CMP-436/2014	SANJUK TA HOTA	GENERAL		Judgement Dtd. 2016-04-21		(Seat No - 33)
235	62976/2024	27.07.2024	WP (C) - 11466/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-19	WRIT BRANC H-2	(Seat No - 7)
2	62977	27.07.2024	WP (C)	BHABAN	GENERAL		Petition With Annexures		(S

36	/2024	024	- 17527 /2024	I SANKAR NANDA	RAL				ea t No - 7)
237	62978 /2024	27.07.2 024	WP (C) - 17527 /2024	BHABAN I SANKAR NANDA	GENE RAL		Entire Order		(S ea t No - 7)
238	62979 /2024	27.07.2 024	CRLMP - 794/2 024	SUCHIS MITA SARANG I	GENE RAL		Order Dtd. 2024-07-23	WRIT BRANC H-4	(S ea t No - 37)
239	62982 /2024	27.07.2 024	WP (C) - 16842 /2022	MANAS PATI	GENE RAL		Order Dtd. 2024-07-25	WRIT BRANC H-8	(S ea t No - 43)
240	62985 /2024	27.07.2 024	CONTC - 9610/ 2023	SURYAK ANTA DAS MOHAPA TRA	GENE RAL		Order Dtd. 2023-12-15	CONTE MPT	(S ea t No - 2)
241	62986 /2024	27.07.2 024	RVWPE T- 154/2 014	SANJUK TA HOTA	GENE RAL		Judgement Dtd. 2015-03-02		(S ea t No - 2)
242	62987 /2024	27.07.2 024	ABLAP L- 6983/ 2024	PRASAN TA KUMAR PATRI	GENE RAL		Order Dtd. 2024-07-25	BAIL- 1	(S ea t No - 3)
243	62988 /2024	27.07.2 024	ABLAP L- 6981/ 2024	PRASAN TA KUMAR PATRI	GENE RAL		Order Dtd. 2024-07-25		(S ea t No - 3)
244	63022 /2024	27.07.2 024	BLAPL - 6055/ 2024	DIBYA PRAKAS H MISHRA	GENE RAL		Order Dtd. 2024-07-26	BAIL- 1	(S ea t No

									- 4)
2 4 5	63048 /2024	27.07.2 024	ABLAP L- 7206/ 2024	UMA SHANKA R PATEL	GENE RAL		Order Dtd. 2024-07-25	BAIL- 2	(S ea t No - 11)
2 4 6	63053 /2024	27.07.2 024	WP (C) - 17569 /2024	MANAS PATI	GENE RAL		Order Dtd. 2024-07-25		(S ea t No - 11)
2 4 7	63056 /2024	27.07.2 024	WP (C) - 17566 /2024	MANAS PATI	GENE RAL		Order Dtd. 2024-07-25		(S ea t No - 11)
2 4 8	63057 /2024	27.07.2 024	TRP (C))- 243/2 023	SWETAM BARA PUROHI T	GENE RAL		Order Dtd. 2024-07-26	M.J.C .	(S ea t No - 6)
2 4 9	63078 /2024	27.07.2 024	CRLA- 547/2 024	ASUTOS H TRIPAT HY	GENE RAL		Order Dtd. 2024-07-26	CRIMI NAL APPEA L	(S ea t No - 11)
2 5 0	63082 /2024	27.07.2 024	CRLMC - 2606/ 2024	UMA SHANKA R PATEL	GENE RAL		Order Dtd. 2024-07-25	CRIMI NAL MISC	(S ea t No - 5)
2 5 1	63084 /2024	27.07.2 024	CRLMC - 2601/ 2024	DIPAK KUMAR SAHOO	GENE RAL		Order Dtd. 2024-07-26	CRIMI NAL MISC	(S ea t No - 5)
2 5 2	63131 /2024	27.07.2 024	ABLAP L- 13592 /2023	SUSHAN TA KUMAR MAJHI	GENE RAL		Order Dtd. 2024-07-24	BAIL- 2	(S ea t No - -

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253	63134/2024	27.07.2024	WP (C) - 16071/2024	NIRAJ KUMAR KANSAL	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No - 4)
254	63023/2024	27.07.2024	ABLAP L- 479/2024	A. SAHOO	GENERAL		Order Dtd. 2024-02-22		(Seat No - 4)
255	63044/2024	27.07.2024	ABLAP L- 4608/2024	SK SAUKAT	GENERAL		Order Dtd. 2024-07-11		(Seat No - 4)
256	63049/2024	27.07.2024	WP (C) - 16462/2024	B. N. SHADHANGI	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
257	63050/2024	27.07.2024	WP (C) - 16320/2020	NILAMA NI BEHERA	GENERAL		Order Dtd. 2020-08-19 Petition, Counter, Rejoinder, Entire Order,	WRIT BRANCH-2	(Seat No - 9)
258	63051/2024	27.07.2024	WP (C) - 6198/2022	NILAMA NI BEHERA	GENERAL		Order Dtd. 2022-03-09 Petition, Misc. case, Counter, Rejoinder, Entire Order,	WRIT BRANCH-3	(Seat No - 28)
259	63052/2024	27.07.2024	BLAPL - 13059/2012	L. N. RAYAT SINGH	GENERAL		Order Dtd. 2012-06-26		(Seat No - 28)
260	63157/2024	27.07.2024	WP (C) - 11487/2020	B B BEHERA	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-7	(Seat No - 15)

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261	63160/2024	27.07.2024	RSA-159/2004	R N DAS	GENERAL		Order Dtd. 2016-03-22	SECOND APPEAL (Seat No-3)
262	63162/2024	27.07.2024	CMAPL - 35/2024	S NAYAK	GENERAL		Judgement Dtd. 2024-06-20	(Seat No-3)
263	63164/2024	27.07.2024	WP (C) - 14122/2008	C RANA	GENERAL			(Seat No-3)
264	63165/2024	27.07.2024	WP (C) - 169/2013	S K BISWAL	GENERAL		Order Dtd. 2024-07-01	WRIT BENCH (DIVISION BENCH -2) (Seat No-109)
265	63167/2024	27.07.2024	WP (C) - 5504/2013	S K BISWAL	GENERAL			WRIT BENCH (DIVISION BENCH) (Seat No-116)
266	63168/2024	27.07.2024	WPCRL - 12/2022	H S PAIKRAY	GENERAL		Order Dtd. 2024-07-25	WRIT BENCH (DIVISION BENCH -3) (Seat No-120)
267	63170/2024	27.07.2024	WP (C) - 5503/2013	S K BISWAL	GENERAL		Order Dtd. 2022-06-21	WRIT BENCH (DIVISION BENCH) (Seat No-116)
268	63172/2024	27.07.2024	OJC-2187/1992	R K MOHANTY	GENERAL		Order Dtd. 1994-01-07Petition,Annexure,	(Seat No-11)

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269	63174/2024	27.07.2024	BLAPL - 3348/2022	B DAS	GENERAL		Order Dtd. 2022-11-29	BAIL-1	(Seat No - 3)
270	63175/2024	27.07.2024	CMAPL - 282/2021	S K BISWAL	GENERAL		Order Dtd. 2024-04-22	M.J.C.	(Seat No - 4)
271	63177/2024	27.07.2024	OJC- 7399/2001	S NAYAK	GENERAL				(Seat No - 4)
272	63178/2024	27.07.2024	WP (C) - 9300/2021	S K PARIDA	GENERAL		Order Dtd. 2021-12-24	WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
273	63180/2024	27.07.2024	OJC- 1758/1986	C RANA	GENERAL		Judgement Dtd. 1986-07-17		(Seat No - 102)
274	63199/2024	27.07.2024	FAO- 522/2016	PRADIP TA KUMAR MOHANTY	GENERAL		Order Dtd. 2018-12-31	MISC. APPEAL SEC.	(Seat No - 2)

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